

work, inviting designs, etc., from sculptors in this country and abroad; and

(iii) to advise Government on other related matters.

SHOPS FOR SCHEDULED CASTE/TRIBE PERSONS IN DELHI

2793. **SHRI RAMJI RAM** : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) whether Government have made some reservations of shops in Delhi for allotment to Scheduled Caste/Tribe persons to ameliorate their economic condition ;

(b) whether it is a fact that repeated representations for such reservations have been received by Government from a number of Members of Parliament ; and

(c) if so, what action has been taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) :

(a) No.

(b) Representations on the subject have been received from some M. Ps.

(c) The shops are allotted by call of tenders and not on the basis of persons belonging to a particular caste .

बम्बई में नाइलोन का पकड़ा जाना

2794. **श्री हुरुम चन्द कछवाय** : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय उत्पादन शुल्क विभाग, बम्बई के अधिकारियों ने मई, 1968 में एक छापा मारकर 8 लाख रुपये के मूल्य का नाइलोन बरामद किया था ; और

(ख) यदि हां, तो इस सम्बन्ध में कितने व्यक्ति गिरफ्तार किये गये तथा उनके विरुद्ध सरकार द्वारा क्या कार्यवाही की गई ?

उपप्रधान मंत्री तथा वित्त मंत्री (श्री मोरारजी देसाई) : (क) और (ख). 23 मई, 1968 को महाराष्ट्र सरकार के छप्ता-चार विरोधी कार्यालय के अधिकारियों ने बम्बई में एक गोदाम पर छापा मारा और विदेश में बने नायलोन के कपड़ों की 38

पेटियां पकड़ी, जिनका मूल्य सीमा-शुल्क अधिकारियों के अनुसार लगभग 5.25 लाख रुपये होता है। इस मामले में आगे जांच-पड़ताल बम्बई केन्द्रीय उत्पादन शुल्क समाहर्ता-कार्यालय के अधिकारियों द्वारा की जा रही है। अभी तक एक व्यक्ति गिरफ्तार किया गया था जिसे बाद में जमानत पर रिहा कर दिया गया। इसके अलावा मई 1968 के महीने में सीमा शुल्क और केन्द्रीय उत्पादन शुल्क अधिकारियों ने तथा पुलिस अधिकारियों ने बम्बई में सात अन्य मामलों में 3.24 लाख रुपये का नायलोन पकड़ा। सात व्यक्ति गिरफ्तार किये गये थे, जो बाद में जमानत पर रिहा कर दिये गये। एक मामले का विभागीय न्याय-निर्णय किया जा रहा है और अन्य मामलों की जांच-पड़ताल चल रही है।

COMMISSION OF SAFDARJANG AIRPORT INTO STADIUM

2795. **SHRI YASHPAL SINGH** : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether requests have come for the conversion of the present site of Safdarjang Airport into a full-fledged stadium; and

(b) if so, whether any directive is proposed to be given to the Delhi Development Authority ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) A proposal to shift the Safdarjang Aerodrome from its present site is under examination. In accordance with the provisions of the Master Plan for Delhi, the area is to be used for recreational purposes i. e. parks, play grounds and open spaces.

(b) No.

AID FROM EXPORT-IMPORT BANK

2796. **SHRI BENI SHANKER SHARMA :**

SHRI D. C. SHARMA :

Will the Minister of FINANCE be pleased to state :

(a) whether the Export-Import Bank has authorised a \$ 20 million credit to India to finance purchase of U. S. capital equipment and related services ;

- (b) if so, the terms of the credit ; and
(c) the items to be purchased.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) The credit will be repayable over a period of 15 years including a grace period of 3 years with 6% interest and a commitment fee of $\frac{1}{2}$ %.

(c) Capital equipment, such as, earth-moving and construction equipment, mining and drilling equipment etc., initial spare parts and related services, as well as some quantity of components for the manufacture of diesel locomotives are likely to be purchased under this credit.

CIRCULATION OF COUNTERFEIT CURRENCY NOTES IN U.P.

2797. SHRI BENI SHANKER SHARMA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Eastern Uttar Pradesh Districts of Moradabad, Rampur, Badaun, Bareilly and Shahjahanpur have been flooded with forged Rs. 5 and Rs. 10 currency notes ;

(b) whether inquiries have been made into the matter ; and

(c) if so, the findings thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). Information furnished by the State Government reveals that the number of cases of detection of forged currency notes registered by the U. P. Police is as follows :—

Moradabad	3
Rampur	—
Badaun	1
Bareilly	2
Shahjahanpur	1

Of these, two cases of Moradabad have been closed as the accused could not be detected, in one case of Shahjahanpur prosecution has been launched, and the other four cases are under investigation.

SEIZURE OF SILVER IN BOMBAY

2798. SHRI MAHANT DIGVIJAI NATH : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Central Revenue Intelligence Staff seized 194 ingots of silver in Bombay on the 11th June, 1968 ;

(b) if so, the estimated value of the silver so seized ;

(c) whether some arrests have been made in this regard ; and

(d) whether these smugglers are the members of an International smugglers gang ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE, (SHRI MORARJI DESAI) : (a) and (b). 194 silver ingots weighing approximately 5899 Kgs. valued approximately at Rs. 34.8 lakhs (at the market rate) were seized by the Central Revenue Intelligence staff in Bombay on the night of 9th/10th June, 1968, and not on the 11th June.

(c) 10 persons were arrested in this connection.

(d) The persons arrested are associated with an International smugglers gang.

U.S. AID FOR TROMBAY FERTILIZER PLANT

2799. SHRI MAHANT DIGVIJAI NATH : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Government of U. S. A. have granted a loan of Rs. 27 crores to India for expansion of fertilizer plant in Trombay ;

(b) if so, whether this will be given in the shape of machinery etc. or cash ;

(c) whether it is also a fact that India will be free to purchase machinery from any place or there is any condition that the same would be purchased from U.S.A. only ;

(d) the estimated time by which the plant will be completed and the estimated increase in the fertilizer production ;

(e) the extent to which it will meet the country's demand ; and

(f) the mode of repayment of above loan ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) The United States Agency for International Development has authorised a loan of \$ 36.9 million (equivalent to Rs. 27.7 crores) for the expansion of the Trombay Fertilizer Plant. The agreement for the loan is yet to be finalised and signed.

(b) and (c). The loan will be available to finance only the dollar costs of goods and